710

CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE

DATED THIS THE 23RD DAY OF JUNE, 1987

Hon'ble Shri Justice K.S. Puttaswamy, Vice-Chairman and

Present:

Hon'ble Shri L.H.A. Rego, Member (A)

REVIEW APPLICATION NO. 60/87

Shri C. Mahadevaiah, s/o Chikkasiddaramaiah, Postman, Metagalli Post Office, K.R.S. Road, Mysore.

Applicant

(Shri M. Narayanaswamy, Advocate)

v.

- The Asst. Superintendent of Post Offices, Mysore and o/o Senior Superintendent of Post Offices, Mysore Dvn., and Inquiry Authority.
- The Senior Superintendent of Post Offices, Mysore Division, Mysore.
- The General Manager, Telecom, Karnataka Circle, Bangalore.
- 4. V. Gopal,
 Deputy General Manager,
 Telecom, Karnataka Circle,
 No.325, V Main, Gandhinagar,
 Bangalore-q.

... Respondents.

This application having come up for hearing to-day, Vice-Chairman made the following.

ORDER

In this application made under Section 22(3)(f) of the Administrative Tribunals Act of 1985 ('the Act'), the applicant has sought for a review of the order made against him on 27.4.87 in A.No. 1997/86.



- 2. In his application, the applicant challenged the action of respondent no. 4 in not permitting one Shri P.A. Naik to defend him in a disciplinary proceeding pending before the Inquiry Officer. On an examination of that question, the Bench held that the same did not suffer from any infirmity and had dismissed the application.
- 3. Shri M. Narayanaswamy, learned counsel for the applicant, has sought to assail the correctness of the finding and the reasons in support of that finding.
- A. Every one of these submissions made by Shri
 Narayanaswamy really ask us to examine the correctness
 of the order made by this Tribunal as if we are a court
 of appeal and come to a different conclusion. It is
 well settled that the power of review cannot be so
 exercised. We are also of the view that the order
 made by the Tribunal does not suffer from a patent
 error to justify us to review the earlier order.
- 5. On the foregoing discussion, we hold that this application is liable to be rejected. We therefore reject this application at the admission stage without notice to the respondents.

Vice-Chairman

Member (A

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Gorplex(BDA), Indiranagar, Bangalore - 560 038

Dated : 2-1-87

REVIEW	APPLI	[CAT]	ON NO	60)
IN APPL	ICATION	NO.	1997/86		
	W.P.	NO			

Applicant

Shri C. Mahadevaiah

V/s The Asst.Supert of Post Offices Myscre Division & 3 Ors

To

- Shri C. Mahadevaiah Postman Metagalli Post Office K.R.S. Road Mysers
- 2. Shri M. Narayanaswamy Advocate No. 844 (Upstairs) V Block Rajajinagar Bangalera — 560 010

Subject: SENDING COPIES OF CRDER PASSED BY THE BENCH

Encl : as above

SECTION OFFICER
(JUDICIAL)

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BANGALORE

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Hon'ble Shri L.H.A. Rego, Member (A)

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Applicant

(Shri M. Narayanaswamy, Advocate)

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- The Asst. Superintendent of Post Offices, Mysore and o/o Senior Superintendent of Post Offices, Mysore Dvn., and Inquiry Authority.
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SJ — Vice-Chairman

Member (A)

SECTION OFFICER TO SECTION A SERVICE TRISTONAL SERVICES

sr/Mrv.